(viii)

Sl. No.	Action Points	Time Frame
(ii)	Undertake control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	30 days
(iii)	Ensure carriage of construction material in closed/covered vessels.	30 days
(F) Other Steps to control Air Pollution		
(i)	Set-up helpline in States/UTs for taking action against reported non-compliance;	Immediate
(ii)	Evolve a system of reporting of garbage/municipal solid waste burning through mobile based applications and other social media platform linked with Central and State Level Control Rooms;	30 days
(iii)	Establish Standard Operating Procedure to provide quick and effective response to complaints;	30 days
(iv)	Take steps for maximizing coverage of LPG/PNG for domestic cooking purposes with intention of achieving 100%;	90 days
(v)	Ensure DG sets meeting the standards only be allowed to operate;	30 days
(vi)	Promote use of LPG instead of coal in restaurants/ dhabas/ road side eateries;	90 days
(vii)	Undertake Satellite based monitoring for tracking and enforcing agriculture waste burning;	90 days

Damage to Yamuna Flood Plains

Take steps for setting up of bio-mass based power generation one year

1308. SHRI T. K. RANGARAJAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether a committee of experts, appointed by the National Green Tribunal, opined that serious damage has been caused to Yamuna flood plains in Delhi where world culture festivals of Art of Living was held during the last March;
 - (b) if so, the reactions of Government thereto; and

units to avoid bio-mass burning.

(c) the actions being taken by Government to set right the damages?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) to (c) The matter is sub-judice in the Hon'ble NGT.

Development and conservation of forest cover

†1309. SHRI SANJAY SETH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Central Government has taken or proposes to take any steps to formulate an appropriate programme for proper development and conservation of forest cover in the country and for the development of forest based industries and people working therein;
 - (b) if so, the details thereof, as on date; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) to (c) Development and conservation of forests and development of forest based industries is primarily the responsibility of State/Union Territory Governments. However, the Central Government supports the efforts of State/Union Territory Governments to develop, conserve and manage the forests. To increase the forest cover in the country, afforestation programme is taken up under various Centrally Sponsored Schemes such as National Afforestation Programme, Green India Mission, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the Watershed Development Component of the "Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)" and Compensatory Afforestation Fund Management and Planning Authority (CAMPA). Further, financial assistance is provided to States and Union Territories for various forest conservation and protection measures under Centrally Sponsored Schemes such as Intensification of Forest Management Scheme, Integrated Development of Wildlife Habitat, Project Tiger etc. No specific guidelines for the development of forest based industries have been issued. However, the Ministry has issued detailed guidelines on Wood Based Industries (establishment and regulation) guidelines, 2016 vide letter no. 3-3/2015-SU (Vol. III) dated 23rd September, 2016.

Restoration of river Jhelum

1310. SHRI NAZIR AHMED LAWAY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has a plan to bring river Jhelum under the National

[†] Original notice of the question was received in Hindi.